

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 28 of 2011 & 29 of 2011

Dated: 22nd February, 2012

**Present:- Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

Tarini Infrastructure Limited Appellant(s)

Vs.

**Gujarat Electricity Transmission Co.Ltd.
& Ors Respondent(s)**

Counsel for the Appellant (s) : Ms. Surbhi Sharma

Counsel for the Respondent (s) : Mr. Anand K. Ganesan for GETCO.

ORDER

Heard learned counsel for the parties. Written submissions have also been filed by both the parties. Judgments reserved.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

ss/rkt

